

since July, 1965 and will be completed in June, 1966. Hence it is not possible to comment on earnings at this stage.

Fishing Industry in Mysore

1119. **Shri Basappa:** Will the Minister of Food and Agriculture be pleased to state:

(a) the size of the fishing industry in Mysore State; and

(b) the steps which Government propose to take in expanding the industry?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) About 20,000 fishermen are actively engaged in fishing in Mysore State with about 6,500 sail boats and 200 mechanised boats. The annual fish production is 1.89 lakh tons of which exports are 0.04 lakh tons.

(b) The Fourth Five Year Plan is yet to be finalised. A number of projects are proposed for marine and inland fisheries development with provision for fisheries education, research, training, organisation of fish marketing unions, assistance to co-operatives and local bodies connected with fishing industry etc. The tentative outlay proposed is about Rs. 5.50 crores.

Bharat Kishik Samaj

1120. **Shri Basappa:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are giving any assistance to the Bharat Kishik Samaj;

(b) whether Government have given any representation to this body in any of the bodies under his Ministry; and

(c) if so, the name of that body?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) No.

(b) No.

(c) Does not arise.

Import of Tractors

1121. **Shri Vidya Charan Shukla:**
Shri Hukam Chand
Kachhavaia:
Dr. Chandrabhan Singh:
Shri Parashar:
Shri Chandak:
Shri Mahesh Dutta Misra:
Shri J. P. Jyotishi:
Shrimati Minimata:
Shri Daji:
Shri Bade:
Shri Wadiwa:
Shri R. S. Tiwary:
Shri A. S. Saigal:
Shri Shiva Dutt Upadhyaya:
Shri R. S. Pandey:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 1635 on the 7th September, 1965 and state:

(a) whether any additional amount of foreign exchange has been made available to the Government of Madhya Pradesh for the import of heavy crawler tractors;

(b) if so, the amount made available; and

(c) when the further amount of foreign exchange is likely to be made available to meet the full requirement of Rs. 66 lakhs?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). No, Sir.

(c) While every effort will be made to release further foreign exchange to the State Government, it is not possible to indicate when the requirement could be met fully.

Quota of Sugar

1122. **Shri Daljit Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the quota of sugar to the States has been increased;

(b) if so, to what extent;

(c) whether the disparity in the distribution of sugar in urban and rural areas has been removed in Punjab; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) Yes, Sir.

(b) A statement giving the required information is given below:

Statement

(In tonnes)

State	Increase in Monthly quota of sugar allowed
1. Andhra Pradesh . . .	3,000
2. Bihar . . .	2,750
3. Gujarat . . .	500
4. Kerala . . .	200
5. Madhya Pradesh . . .	500
6. Madras . . .	750
7. Maharashtra . . .	1,000
8. Mysore . . .	200
9. Orissa . . .	450
10. Punjab . . .	1,000
11. Rajasthan . . .	1,000
12. Uttar Pradesh . . .	4,000
13. West Bengal . . .	750
14. Goa . . .	100
15. Jammu and Kashmir . . .	100
16. Tripura . . .	58
17. Andaman and Nicobar Islands	25

(c) and (d). Arrangements for distribution of sugar within the States are made by the State Governments. In Punjab the quantum of distribution in urban areas is one kilogramme per head per month. In rural areas, sugar is distributed according to requirements on verification by Pan-chayats. It is not possible to fix a standard of distribution in rural areas as the requirements vary from place to place.

Tourist Centres in Punjab

1123. **Shri Daljit Singh:** Will the Minister of Transport be pleased to state:

(a) whether there is any proposal to develop a few tourist centres in Punjab;

(b) if so, the names of the places likely to be developed; and

(c) the names of the existing tourist centres in Punjab which have been developed during the years 1964-65 and 1965-66, so far?

The Minister of Transport (Shri Raj Bahadur): (a) Yes.

(b) In the draft Fourth Five Year Plan, submitted to the Planning Commission, the following schemes for the development of tourism in the Punjab have been suggested under the central schemes.

Part II Schemes—(Cost to be shared by the Central and State Governments)

(Rs. in lakhs)

- | | |
|---|---------|
| 1. Integrated development of Kulu, Kangra, Manali and Manikaran area. | } 90:00 |
| 2. Development of tourist facilities in Surajkund and Badkhal belt (near New Delhi) | |

(c) During the current Plan period the following schemes for tourism